



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/02/2019

O.A./260/800/2012

SURESH CHANDRA NAYAK  
-V/S-  
ALL INDIA RADIO

ITEM NO: 49

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.R.J.Das

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared for the applicant. Learned counsel for the respondents is present.</p> <p>2. It is seen from the record that on the previous occasions namely 2.1.2019 and 4.2.2019 no one appeared for the applicant.</p> <p>3. The OA is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

( SWARUP KUMAR MISHRA  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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